

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4150**  
**TO BE ANSWERED ON MARCH 19, 2020**  
**ALLOTMENT OF PLOTS, OUTLETS ETC. IN DELHI**

**NO. 4150**                      **SHRI SANJAY KAKA PATIL :**  
   **SHRI A. RAJA :**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a)      The list of industrial/commercial plots/cluster/sheds/shops /kiosks/work centres/agricultural marketing outlets allotments made by the Municipal Corporations of the Government of NCT of Delhi and the status of reservation made for SC/ST/OBC district-wise; and**
- (b)      the legal status of allotments made for SC/ST/OBC under reserved category?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

**(a) & (b) : The information is being collected and will be laid on the Table of the House.**

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